

SPECIAL BENCH
COURT - I

O-228

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

CP/293(KB)2021

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 16TH MAY, 2023, 10:30 A.M

IN THE MATTER OF	REGISTRAR OF COMPANIES WEST BENGAL VS RAJHANS JEWELLERS PRIVATE LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

Appearance (via video conferencing/physically)

For Petitioner

Mr. S.K.Tiwari, Adv.

ORDER

1. Due to paucity of time the matter could not be taken up for hearing today.
2. Post this matter on **26.06.2023**.

**Balraj Joshi
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**